

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. 2190
TO BE ANSWERED ON 29TH JULY, 2022**

GRIEVANCES REGARDING AYUSH HOSPITALS

2190. SHRI GANESH SINGH:

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the Government proposes to upgrade Ayush hospitals;
- (b) if so, the details of Ayush hospitals proposed to be upgraded during the next five years in Madhya Pradesh, district-wise;
- (c) whether any centralized system is available to register requests or grievances pertaining to Ayush hospitals; and
- (d) if so, the details thereof?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) & (b) Public Health being a State subject, upgrading Ayush hospitals comes under the purview of the respective State/UT Governments including Madhya Pradesh. However, the Ministry of Ayush is implementing the Centrally Sponsored Scheme of the National AYUSH Mission (NAM) through State/UT Governments including Madhya Pradesh for the overall development and promotion of AYUSH systems of medicine and providing financial assistance to them as per the proposals received in their State Annual Action Plans (SAAPs). Under NAM, there is a provision of financial assistance for the Upgradation of exclusive/standalone Government AYUSH Hospitals and accordingly the State/UT Governments including Madhya Pradesh may avail the eligible financial assistance by submitting the suitable proposals through State Annual Action Plans (SAAPs) as per the NAM guidelines.

(c) & (d) The Ministry of Ayush addresses the grievances pertaining to the different issues including Ayush hospitals as received through Centralized Public Grievance Redress And Monitoring System (CPGRAMS) which is being monitored by the Ministry of Personnel, Public Grievances & Pensions, Department of Administrative Reforms and Public Grievances, Government of India.
